

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	V.K. MERCANTILE PVT. LTD. VS AKHROT DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Saurav Jain, Adv.] For the Financial Creditor

Mr. Tanmoy Sett, Adv.] For the Corporate Debtor

ORDER

1. Learned Counsel for the parties present.
2. Learned Counsel Mr. Tanmoy Sett, appearing (in virtual mode) on behalf of the Corporate Debtor submits that the reply is almost ready and the same will be filed by tomorrow i.e. 26.04.2024.
3. Let a copy be served upon the petitioner.
4. List the matter for arguments on **12.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)